Annex V

Statement on Guarantees / Letter of Undertaking / Letter of Comfort issued by Authorised Dealer banks

As on quarter ended				
Name of the AD :		Contact Per	son:	
Address :		Tel:		
e-mail:		Fax:		
			(USD million)	
	On behalf of Residents	Guarantees / Letter of Undertaking / Letter of Comfort		
		Issued		
		Buyer's Credit	Supplier's Credit	
	Trade Credits (less than 3 years)			
	(a) Up to one year			
	(b) Above one year and less than three years **			
	** (Limited to Import of Capital Goods)			

Place:		Signature of the Authorised
		Signatory
Date:	[Stamp]	